

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated – 19-10-2012

PROCEEDINGS

Judiciary – Transfer and postings of District Judges – Orders issued.

Read : GO(Ms)No.265/2012/Home dated 19-10-2012

ORDER NO. B1- 57 / 2012

As per GO cited above, the Government have appointed 10 retired District Judges as Judges of Family Courts in accordance with the Family Court Act, 1984 and the Family Courts(Kerala) Additional Rules, 1990. In the circumstances, following orders are issued :

1. Smt. Annie John, Judge, Family Court, Thodupuzha is posted as Additional District Judge (Ad hoc)-II, Thodupuzha. She will hand over charge her office to Shri Emmanuel P.Kolady(SI.No.17)and take charge as Addl.District Judge(Ad hoc)-II, Thodupuzha from the Addl.District Judge-I / MACT, Thodupuzha

2. Smt. M.R.Anitha, Judge, Family Court, Palakkad is posted as Additional District Judge(Ad hoc)-II, Palakkad. She will hand over charge her office to ShriT.B.Sivaprasad(SI.No.15) and take charge as Addl.District Judge (Ad hoc)-II, Palakkad from the Additional District Judge(Ad hoc)-I, Palakkad

3. Smt. S.Santhakumari, Judge, Family Court, Alappuzha is posted as Additional District Judge(Ad hoc)-II, Alappuzha. She will hand over charge her office to Shri V.N. Sathyanandan(SI.No.14) and take charge as Addl.District Judge (Ad hoc)-II, Alappuzha from the District Judge, Alappuzha

4. Shri E.M.Muhammed Ibrahim, Judge, Family Court, Thiruvananthapuram is posted as Additional District Judge(Ad hoc)-I, Thiruvananthapuram. He will hand over charge his office to Smt.S.Indukala(SI.No.20) and take charge as Additional District Judge(Ad hoc)-I, Thiruvananthapuram from the Additional District Judge-I, Thiruvananthapuram.

5. Shri P.Madhavan, Judge, Family Court, Nedumangad is posted as Additional District Judge(Ad hoc)-II, Thiruvananthapuram. He will hand over charge his office to Shri K.V.Gopikuttan(SI.No.19) and take charge as Additional District Judge (Adhoc)-II,Thiruvananthapuram from the Additional District Judge-I, Thiruvananthapuram.

6. Shri Cherian K.Kuriakose, Judge, Family Court, Kottarakkara is posted as Additional Sessions Judge(Abkari Cases), Kottarakkara. He will hand over charge his office to Smt. S.Sarika Devi(SI.No.18) and assume charge as Additional Sessions

Judge(Abkari Cases), Kottarakkara.

7. Shri C.V.Francis, Judge, Family Court, Muvattupuzha is posted as Additional District Judge / MACT, Muvattupuzha. He will hand over charge his office to Shri M.P.Bhadran(SI.No.11) and take charge as MACT, Muvattupuzha from the MACT, Ernakulam.

8. Shri P.S.Antony, Judge, Family Court, Thrissur is posted as Additional District Judge(Ad hoc)-II, Thrissur. He will hand over charge his office to Shri K.P.Bhagaval Singh(SI.No.16) and take charge as Additional District Judge(Ad hoc)-II, Thrissur from the District Judge, Thrissur.

9. Shri M.Nandakumar, Judge, Family Court, Kollam is posted as Wakf Tribunal / Additional District Judge-III, Kollam. He will hand over charge of his office to Smt. N.Thulasi Bai(SI.No.12) and take charge as Wakf Tribunal / Additional District Judge-III, Kollam from the District Judge, Kollam.

10. Shri C.Sureshkumar (Sr.), Judge, Family Court, Kalpetta is posted as Additional District Judge(Ad hoc)-II, Ernakulam. He will hand over charge of his office to Shri N.Rajagopalan(SI.No.13) and take charge as Additional District Judge(Ad hoc)-II, Ernakulam from the Additional District Judge(Ad hoc)-I, Ernakulam.

11. Shri M.P.Bhadran, Retired District Judge who stands appointed as Judge, Family Court, Muvattupuzha as per GO read above will take charge as Judge, Family Court, Muvattupuzha from Shri C.V.Francis(SI.No 7.)

12. Smt. N.Thulasi Bai, Retired District Judge who stands appointed as Judge, Family Court, Kollam as per GO read above will take charge as Judge, Family Court, Kollam from Shri M.Nandakumar(SI.No.9).

13.Shri N.Rajagopalan, Retired District Judge who stands appointed Judge, Family Court, Kalpetta as per GO read above will take charge as Judge, Family Court, Kalpetta from Shri C.Sureshkumar (Sr)(SI.No. 10).

14. Shri V.N.Sathyanandan, Retired District Judge who stands appointed as Judge, Family Court, Alappuzha as per GO read above will take charge as Judge, Family Court, Alappuzha from Smt. S.Santhakumari(SI.No.3)

15. Shri T.B.Sivaprasad, Retired District Judge who stands appointed Judge, Family Court, Palakkad as per GO read above will take charge as Judge, Family Court, Palakkad from Smt.M.R.Anitha(SI.No.2)

16. Shri K.P.Bhagaval Singh, Retired District Judge who stands appointed as Judge, Family Court, Thrissur as per GO read above will take charge as Judge, Family Court, Thrissur from Shri P.S.Antony(SI.No.8.)

17. Shri Emmanuel P. Kolady, Retired District Judge who stands appointed as Judge, Family Court, Thodupuzha as per GO read above will take charge as Judge, Family Court, Thodupuzha from Smt. Annie John(SI.No.1)

18. Smt. S.Sarika Devi, Retired District Judge who stands appointed as Judge, Family Court, Kottarakkara as per GO read above will take charge as Judge, Family Court, Kottarakkara from Shri Cherian K.Kuriakose(SI.No. 6).

19. Shri K.V.Gopikuttan, Retired District Judge who stands appointed as Judge, Family Court, Nedumangad as per GO read above will take charge as Judge, Family Court, Nedumangad from Shri P.Madhavan(SI.No.5)

20. Smt. S.Indukala, Retired District Judge who stands appointed Judge, Family Court, Thiruvananthapuram as per GO read above will take charge as Judge, Family Court, Thiruvananthapuram from Shri E.M.Muhammed Ibrahim(SI.No. 4).

The Officers at SI.No.11 to 20 shall take charge in their respective stations on 05-11-2012. Their appointments are till they attain the age of 62 years or till a regular hand in the cadre of District and Sessions Judge joins duty. The Officers at SI.No. 6, 7 & 9 are eligible for Special Pay for extra Administrative work @ ₹. 1,000/- per month, in their new stations.

(By Order)


S.JAGADEES

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(20 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Secretary to Government, Home (C) Department,
Thiruvananthapuram(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The District and Sessions Judges of Thiruvananthapuram, Kollam, Alappuzha,
Thodupuzha, Thrissur, Palakkad & Kalpetta
The Judges of Family Courts Thiruvananthapuram, Nedumangad, Kollam,
Kottarakkara, Alappuzha, Thodupuzha, Muvattupuzha, Thrissur,
Palakkad & Kalpetta
The Deputy Director & Assistant Director, Kerala Judicial Academy
The Officers concerned
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, D2, E1 & I1 seats, High Court
The Kerala Judicial Academy, High Court, Ernakulam
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges